

**Compensation for loss of cotton crops in Punjab**

2954. SHRI AHMED PATEL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the amount of compensation released by Government of Punjab for dealing with cotton crop loss due to whitefly attacks;
- (b) whether Central Government has sanctioned a separate amount for the same; and
- (c) whether a distinction was made between the amount of compensation sanctioned for the cotton growing farmers and the amount of compensation sanctioned for the cotton labourers, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) As per the information received from the Government of Punjab, an amount of ₹669 crore and ₹66.81 crore have been released to farmers and cotton labourers respectively. No separate amount has been sanctioned by Central Government.

**Irrigation facilities across the country**

2955. DR. R. LAKSHMANAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has undertaken any survey of those areas which lack irrigation facilities across the country, particularly in the State of Tamil Nadu; and
- (b) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S.S. AHLUWALIA): (a) and (b) Water Resources Project are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. Government of India has not conducted any survey to assess the lack of irrigation facilities across the country. However, the Directorate of Economics and Statistics in the Ministry of Agriculture and Farmers Welfare annually gets district-wise information on irrigated and un-irrigated area from all State/UT Governments including Tamil Nadu. As per Land Use Statistics for 2013-14 (latest available)